

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1821
ANSWERED ON 10/02/2026**

PMGSY ROADS IN WEST BENGAL

1821. Shri Jyotirmay Singh Mahato:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads constructed in West Bengal under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from 2019 till date, including length completed, projects sanctioned and work pending, district-wise;**
- (b) the complete list of PMGSY roads constructed in Purulia district during the same period, along with sanctioned amounts, expenditure incurred, project timelines and reasons for delay, if any;**
- (c) whether all PMGSY roads in West Bengal, including Purulia, have been provided with mandatory foundation stones, signboards bearing the names of the local MP and other elected public representatives as per the guidelines, if not, the reasons therefor;**
- (d) whether the Ministry has received any complaints regarding irregularities, poor construction quality, or non-display of signage in Purulia district, if so, the action taken in such cases; and**
- (e) whether third-party quality monitoring agencies have inspected PMGSY works in West Bengal, particularly Purulia and the outcome of such inspections?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Under various interventions/verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY), in West Bengal, a total of 562 roads of 4,236 km length and 26 bridges have been sanctioned during the period from 2019 till date (02.02.2026). During the same period, 1,966 roads of 6,425 km length and 54 bridges have been completed, which includes the completion of works sanctioned in

earlier years also. The year-wise details are given at Annexure-I. All sanctioned projects of PMGSY-I & II have already been completed except 1 bridge of PMGSY-II (Kalimpong district). Under PMGSY-III, a total of 562 roads of 4,236 km length and 6 bridges have been sanctioned, out of which 133 roads of 1,377 km length have been completed. 429 roads of 2,844 km length and 6 bridges are at various stages of execution (as on 02.2.2026). The timeline for completion of PMGSY III is March 2026. District-wise details are given at Annexure-II.

(b): Under various interventions/verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY), a total of 24 roads of 187 km length have been sanctioned since 2019 till date (02.02.2026) in Purulia district. During the same period, 101 roads of 373 km length have been completed, which includes the completion of works sanctioned in earlier years (Details are given at Annexure-III).

All sanctioned projects under PMGSY-I and PMGSY-II have been completed in Purulia, except 19 roads of 152 km length under PMGSY-III, which are presently at various stages of execution (Road wise list is attached at Annexure-IV). The timeline for completion of PMGSY-III is March 2026.

Road-wise details of completed works in the district of Purulia may be accessed at programme website <https://pmgsy.dord.gov.in/> -> Progress Monitoring -> Monthly Progress Report -> Financial Year-wise Achievement.

(c): The PMGSY guidelines (including PMGSY-III) strictly require that all roads constructed or upgraded under the scheme must have proper signboards (citizen information boards) displaying the official name of the scheme, logo, road length, estimated cost, contractor name, and date of completion. As per circular dated 28.07.2011 issued by Ministry, all elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies. Also, it states that the foundation stone be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Minister or other dignitary as per State Protocol. This advisory has been reiterated to the States on 3rd February, 2022 (Annexure-V).

(d): As per para 15.1 of the Programme Guidelines, ensuring the quality of road works is the responsibility of the State Governments who are implementing the programme. Therefore, any complaint

regarding irregularities, poor construction quality, or non-display of signage are normally sent to State Quality Coordinator (SQC) for inquiry and necessary action. In case, an adequate response is not received within the stated time schedule or reply seems insufficient, the National Rural Infrastructure Development Agency (NRIDA) deposes National Quality Monitors (NQMs) and further processing is done on the basis of NQM report.

(e): Quality inspections of PMGSY works by independent monitors under third tier of quality control mechanism are conducted periodically. Details of quality inspections conducted by National Quality Monitors (NQMs) and State Quality Monitors (SQMs) in Purulia District viz-a-viz their grading for the period from April, 2019 till date (30.01.2026) is annexed at Annexure-VI.

Annexure-I

Year	Sanctioned			Completed		
	No. of Roads	Road Length (km)	No. of Bridges	No. of Roads	No. of Bridges	Road Length
2019-20	-	-	20	835	-	2,174.040
2020-21	-	-	-	472	3	2,176.960
2021-22	-	-	-	303	16	525.964
2022-23	144	856.688	-	182	25	122.665
2023-24	-	-	-	43	10	361.607
2024-25	418	3,379.622	6	95	-	405.402
2025-26 (02-02-2026)	-	-	-	36	-	658.10
Total:	562	4,236.31	26	1,966	54	6,424.74

Annexure-II

Sr.No.	District Name	Sanctioned			Completed			Balanced		
		No. of Roads	Road Length (km)	No. of Bridges	No. of Roads	No. of Bridges	Road Length (km)	No. of Roads	No. of Bridges	Road Length (km)
1	Bankura	34	292.591	0	5	0	82.378	29	0	209.253
2	Birbhum	34	271.260	0	13	0	129.980	21	0	141.035
3	Cooch-Bihar	24	194.774	0	1	0	36.970	23	0	157.800
4	DakshinDinajpur	16	140.085	0	0	0	32.625	16	0	107.460
5	Darjeeling	14	108.784	0	2	0	11.297	12	0	97.487
6	Hooghly	10	65.788	1	2	0	14.228	8	1	51.518
7	Howrah	23	129.700	0	13	0	79.046	10	0	44.027
8	Jalpaiguri	19	117.163	2	11	0	95.634	8	2	21.056
9	Maldah	32	241.086	0	13	0	114.418	19	0	125.206
10	Murshidabad	44	306.789	0	13	0	213.163	31	0	93.631
11	Nadia	24	138.848	1	10	0	73.057	14	1	65.978
12	North 24 Parganas	51	302.530	0	17	0	124.128	34	0	177.355
13	PaschimMedinipur	28	267.988	0	0	0	30.000	28	0	237.988
14	PurbaMedinipur	34	314.717	0	0	0	17.500	34	0	297.217
15	Purulia	24	187.967	0	5	0	33.888	19	0	152.353
16	Siliguri M.P.	7	44.827	0	1	0	12.414	6	0	32.408
17	South 24-Parganas	47	320.352	0	7	0	56.523	40	0	263.829
18	Uttardinajpur	22	158.926	0	8	0	78.046	14	0	80.780
19	Alipurduar	13	100.301	0	0	0	34.000	13	0	66.301
20	PurbaBurdwan	27	262.320	1	4	0	26.480	23	1	235.840
21	PaschimBurdwan	17	100.042	1	7	0	57.670	10	1	40.862
22	Jhargram	9	103.375	0	1	0	24.269	8	0	79.106
23	Kalimpong	9	66.097	0	0	0	0.000	9	0	66.097
Total:		562	4,236.310	6	133	0	1,377.714	429	6	2,844.587

Annexure-III : District: Purulia

Year	Sanctioned			Completed		
	No. of Roads	Road Length (km)	No. of Bridges	No. of Roads	No. of Bridges	Road Length (km)
2019-20	-	-	-	75	-	196.217
2020-21	-	-	-	11	-	134.522
2021-22	-	-	-	10	-	8.477
2022-23	5	31.514	-	-	-	-
2023-24	-	-	-	-	-	11.750
2024-25	19	156.453	-	4	-	16.558
2025-26 (29-01-2026)	-	-	-	1	-	5.58
Total:	24	187.967	-	101	-	373.104

Annexure-IV

Sr. No.	District Name	Program Implementation Unit	Block Name	Package No.	Sanctioned Year	Road Name / Bridge Name	Sanction Cost	State Cost	Road Length (Kms)	Road Length Completed Till Date	Expenditure till Date	Stage of Progress
1	Purulia	DPIU Of Purulia	Arsha	WB1 6741	2024 - 2025	MRL02-ARSHA TO WILCOX ROAD (INT-PURULIA-I)	345.26	142.61	7.000	0	0.00	Progress
2	Purulia	DPIU Of Purulia	Barabazar	WB1 6733	2024 - 2025	MRL12-JHARKHAND BORDER TO PATPUR	649.99	268.47	13.376	0	151.31	Progress
3	Purulia	DPIU Of Purulia	Barabazar	WB1 6755	2024 - 2025	MRL03-BARABAZAR TO JHARKHAND BORDER BORDER VIA BERADA	851.64	351.76	16.561	0	151.64	Progress
4	Purulia	DPIU Of Purulia	Bundwan	WB1 6611	2024 - 2025	T02-MADHUPUR TO DANGARJURI	1,183.86	488.99	14.830	0	0.00	Progress
5	Purulia	DPIU Of Purulia	Bundwan	WB1 6732	2024 - 2025	MRL08-PURULIA ROAD TO GHAGRA MORE VIA LEDASHOL ROAD	536.76	221.71	9.113	0	0.00	Progress
6	Purulia	DPIU Of Purulia	Hura	WB1 6734	2024 - 2025	MRL02-Daldali More to Keshargarh Via Kajali-Chatumadar	253.80	104.82	4.700	0	0.00	Progress
7	Purulia	DPIU Of Purulia	Jaipur	WB1 6750	2024 - 2025	MRL03-JOYPUR-KARKARA	503.14	207.82	10.200	0	0.00	Progress

						ROAD NEAR KARKARA TO JHARKHAND BORDER						
8	Purulia	DPIU Of Purulia	Jhalda-II	WB1 6735	2024 - 2025	MRL01-DURGU TO KOTSHILA	376.16	155.37	5.030	2.1	154.47	Progress
9	Purulia	DPIU Of Purulia	Jhalda-II	WB1 6753	2024 - 2025	T01-PURULIA RANCHI ROAD NEAR KOTSHILA	293.63	121.28	5.060	0	48.27	Progress
10	Purulia	DPIU Of Purulia	Kashipur	WB1 6737	2024 - 2025	MRL06-Kaliyada to Talajuri More Via Kultore	178.57	73.76	3.255	0	0.00	Progress
11	Purulia	DPIU Of Purulia	Kashipur	WB1 6738	2024 - 2025	MRL16-Bhaluka (Indrabil) to Manihara road via Mantoria	375.73	155.19	8.098	0	84.80	Progress
12	Purulia	DPIU Of Purulia	Kashipur	WB1 6739	2024 - 2025	MRL20-Hura - Subhash Road (uptoBankuraBorder Road)	557.22	230.15	9.807	0	0.00	Progress
13	Purulia	DPIU Of Purulia	Manbazar-I	WB1 6612	2024 - 2025	MRL03-MANBAZAR TO DEERPARAK	924.09	381.69	12.300	0	195.68	Progress
14	Purulia	DPIU Of Purulia	Manbazar-II	WB1 6743	2024 - 2025	MRL07-KUILAPAL-JAMTORIA TO DANRIKAD OBA	548.98	226.75	9.091	0	85.32	Progress
15	Purulia	DPIU Of Purulia	Purulia-I	WB1 6752	2024 - 2025	MRL03-Ramnagar to Baligara road Via Sonajuri	258.49	106.77	4.110	0	0.00	Agreement
16	Purulia	DPIU Of Purulia	Purulia-II	WB1 6748	2024 - 2025	T01-Surulia to Dumdumi	399.07	164.84	7.600	2	67.13	Progress

						via Bongabari						
17	Pur ulia	DPIU Of Purulia	Raghu athpur-I	WB1 6751	2024 - 2025	MRL06- Raghu nath pur-Santuri Road To RTPS inspection bungalow near guhandang a via nutandi	243. 44	100. 55	3.69 0	0	0.00	Progr ess
18	Pur ulia	DPIU Of Purulia	Raghu athpur- II	WB1 6781	2024 - 2025	MRL08- Gobrand a More to Rangamati More uptoTentul ia	353. 46	145. 99	4.70 0	0	0.00	Progr ess
19	Pur ulia	DPIU Of Purulia	Santuri	WB1 6745	2024 - 2025	MRL06- Santuri P.S to Kadadang a via Garshika	347. 12	143. 38	7.93 2	0	0.00	Progr ess
			Total				9,18 0.39	3,79 1.90	156. 453	4.1	938.6 1	

File No.P-17025/24/2022-RC (FMS-378848)

**Government of India
Ministry of Rural Development
Department of Rural Development
Rural Connectivity Division**

KrishiBhawan, New Delhi

Dated the 3rd February, 2022

To

All Additional Chief Secretaries/Principal Secretaries/Secretaries In-Charge of PMGSY of all the States/UTs.

Subject: Invitation to the Public Representatives for foundation laying and inauguration ceremonies of PMGSY works - reg.

Sir/Madam,

PMGSY has an inbuilt mechanism for consultation with public representatives at various stages of planning and implementation of the programme. It has already been advised to all the States/ UTs that in the matter of selection of roads to be taken up under PMGSY, the suggestions of elected representatives, including MPs and MLAs, are expected to be duly taken into account and given full consideration. Besides, all the elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works. Advisories have been issued in this regard and reiterated from time to time to the State Governments by the Ministry. However, it has come to the notice of the Ministry that despite the above advisories, numerous complaints are being received from the various MPs about not inviting them to foundation laying and inauguration ceremonies of PMGSY works.

2. In this regard an advisory was issued by this Ministry to all states/UTs on 28.7.2011 (copy enclosed). The abstract of the above advisory is once brought to the notice of states/UTs for strict compliance:

- i. All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies of PMGSY works;**

- ii. **The function should be held in a manner befitting official function with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministers and Hon'ble Ministers from States;**
 - iii. **The foundation stone for a PMGSY road should be laid and the road should also be inaugurated by the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per the State Protocol;**
- 3. States are once again advised to strictly adhere to the above guidelines and ensure that no such complaints are received from the Hon'ble Members of Parliament in this respect. Further, a good quality photograph (each) of the inauguration and foundation laying ceremonies, containing clear picture of Hon'ble M.P along with the plaque must be uploaded on OMMAS.**

4. All concerned may kindly take note of it and do the needful.

Yours faithfully,

Sd/-

(K.M.Singh)

Deputy Secretary to the Government of India

Tel No:- 011- 2307 0308

Copy to:

- 1. All CEOs/Chief Engineers of PMGSY implementing States/UTs.**
- 2. All Directors, NRIDA**

No. P-17017/1/2010-RC

Government of India

Ministry of Rural Development

Department of Rural Development

KrishiBhavan, New Delhi.

Dated 28 July, 2011

CIRCULAR No. 10/2011

Subject: Participation of Hon'ble Members of Parliament in selection of eligible proposals, joint inspections and Foundation Laying Ceremony under PMGSY.

The role of Hon'ble Members of Parliament in successful implementation of Pradhan Mantri Gram Sadak, Yojana (PMGSY) is extremely important. PMGSY envisages an important role for them in planning and monitoring of Rural Roads.

2. With a view to ensure wider participation of the elected representatives at various levels of decision making, PMGSY guidelines, inter alia, provide for consultation with the Hon'ble Members of Parliament. Some of them are :

- a. The Core Network and District Rural Roads Plan are to be finalized by the District Panchayat after giving full consideration to the suggestions of the Hon'ble Member of Parliament.**
- b. Suggestions of the Hon'ble Member of Parliament are to be taken while finalizing the Comprehensive New Connectivity Priority List (CNCPL) and Comprehensive Upgradation Priority List (CUPL).**
- c. The Annual Plan proposals are to be finalised a consultation, with the Hon'ble Members of Lok Sabha in respect of their constituencies and Hon'ble Members of Rajya Sabha in respect of that district for which they have been nominated as Vice-chairman of the District Vigilance & Monitoring Committee.**
- d. The proposals received from the Hon'ble Members of Parliament by the stipulated date have to be given full consideration by the District Panchayat. The Hon'ble Member of Parliament should be informed of the inclusion/ non-inclusion of their proposals along with the reasons given in each case in the event of non-inclusion.**

3. In continuation of the earlier letter No P-17025/11/2010-RC dated 11th March, 2010 regarding participation of Hon'ble MPs in inspections of Projects and Foundation Laying Ceremony under PMGSY. Hon'ble Union Minister for Rural Development has written to all the Hon'ble Members of Parliament Vide DO Letter No. P-17025/11/2010-RC dated 21st April, 2010.

4. The State Governments have also been reminded to ensure a system of joint inspections of PMGSY projects. The procedure of inspections should be as under-

- i. The Superintending Engineer incharge of the zone will request the Hon'ble MP and Chairman ZilaPanchayat representing that zone once in six months for joint inspection of PMGSY road works as per the convenience of the MP and Chairman, ZilaPanchayat.**
- ii. The Executive Engineer in-charge of the division will request the MLA/Chairperson of the Intermediate Panchayat concerned once in three months for joint inspection as per their convenience.**
- iii. The Assistant Engineer in-charge of the subdivision will request the concerned Chairman, Gram Panchayat once in two months for joint inspection.**

5. In spite of above stipulations, some States are not adhering to these instructions as reported by many Hon'ble Members of Parliament. They have also pointed out that they are not being invited to lay the foundation stone or to inaugurate the PMGSY roads. Hence, the following stipulations are again issued for strict compliance by State Governments:-

- (a) All elected representatives associated with the programme should be duly invited to the foundation laying and inauguration ceremonies.**
- (b) The function should be held in a manner befitting official functions with due regard to protocol requirements, particularly in relation to Hon'ble Union Ministers and Hon'ble Ministers from States; and**
- (c) The foundation stone for a PMGSY road should be laid and the road should also be inaugurated-by-the Hon'ble Member of Parliament (Lok Sabha) with the function presided over by the local Hon'ble Minister or other dignitary as per State Protocol**
- (d) While sending new project proposals for consideration, digital photographs of the recent foundation laying ceremony or the Inauguration of a road by the concerned Hon'ble MP should invariably be enclosed. In case, the Hon'ble Member of Parliament could not attend any foundation laying or**

inauguration function, copies of the letters inviting him for foundation or inauguration ceremony should also be appended with the new DPRs.

6. Please ensure action as per para 2.4 and 5 above.

Sd/- 28.07.2011

(S. R.Meena)

Director(RC)

To

All State Principal Secretaries/ Secretaries dealing with PMGSY

Copy to:

- (i) PS to Secretary (RD)/ PS to JS (RC)**
- (ii) Directors of RCC Division and NRRDA**
- (iii) Technical Director (NIC)**
- (iv) Guard file**

NQM Quality Grading in Purulia District West Bengal (From 01st April, 2019 to 30th January, 2026)					
District	S	SRI	U	U%	Total
Purulia	Completed Works				
	4	0	0	0.00%	4
	Ongoing Works				
	14	1	1	6.25%	16
	Maintenance Works				
	2	0	1	33.33%	3
	Total No. of Inspections				
SQM Quality Grading in Purulia District West Bengal (From 01st April, 2019 to 30th January, 2026)					
District	S	SRI	U	U%	Total
Purulia	Completed Works				
	129	2	1	0.76%	132
	Ongoing Works				
	119	1	5	4.00%	125
	Maintenance Works				
	513	10	54	9.36%	577
	Total No. of Inspections				
